

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1952
ANSWERED ON:17.07.2009
SEXUAL ABUSE OF CHILDREN
Ramasubbu Shri S.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the overnment is aware of the increasing incidents of sexual abuse of children reputed from various parts of the country;
- (b) if so, the dails thereof alongwith the number of such incidents reported during each of th`iast three years;and;
- (c) the steps tken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a) As inormed by National Crime Records Bureau a total of 4026, 4721 and 5045 cases of raj` of children (upto 18 years of age) were reported in the country during 2005, 200 and 2007, respectively, thereby showing an increasing trend in the incidence such cases.
- (b) State/UT wise details of cases registered under rape of children during 2005,2006 an`2007 are enclosed at Annexure.
- (c) the steps taken by the Government in this regard are as under:-
 - (i) Implementation of Indian Penal Code, 1860;
 - (ii) Implementation of Immoral Traffic (Prevention) Act 1956;
 - (iii) Implementation of Juvenile Justice(Oare and Protection of Children) Act 2000 as amended in 2006;
 - (iv) Implementation of Integrated Child Protection Scheme for protection of children in need of care and protection which includes child victims of sexual abuse.
 - (v) Setting up of National Commissio n for Protection of Child Rights;
 - (vi) Implementation of Ujjawala Scheme for Prevention of Trafficking and Rescue, Rehabilitation and Re-1 ntegration of Victims of Trafficking and Commercial Sexual Exploitation.